## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/117/2016

NAME OF THE PETITIONER(S)

: M/s Comfort Intech Limited & 3 others

NAME OF THE RESPONDENT(S)

: M/s Ravi Kumar Distilleries Limited & 12 others

UNDER SECTION

: 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For Respondent. Nithypeen and Vaibhar.

Détition Branch Comen que Printimere

1. A.M. Svidhaman Gamen for Printimere

2. |Carrol Ageun

## **ORDER**

Counsel for the Petitioner present. Representative for the Respondent present. Counsel for the Petitioner concluded his final submissions. Representative for the Respondent will initiate the arguments on the next date of hearing. Put up on 11.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

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**MEMBER (JUDICIAL)**